



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,29th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
20	WP(C)/2887/2025 CAVT. NO.045820/25,N B/O	MAUSAM DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR. B U LASKAR	SC, ELEM. EDU MR. S B LASKAR (FOR CAVEATOR) MR. H A LASKAR (FOR CAVEATOR)

LEAVE NOTE OF ADVOCATES FOR 29/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
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10)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
11)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
12)	MR H GUPTA	28-05-2025	To	29-05-2025
13)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
14)	MD F FARIDI	27-05-2025	To	29-05-2025
15)	MR. S C BISWAS	27-05-2025	To	30-05-2025
16)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
17)	MR D K DAS	26-05-2025	To	31-05-2025
18)	MR P C DEY	29-05-2025	To	30-05-2025
19)	MR. A K PURKAYASTHA	28-05-2025	To	29-05-2025
20)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
21)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
22)	MR A W AMAN	29-05-2025	To	29-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
58	I.A.(Civil)/634/2025 (CONNECTED WITH ITEM NO. 32 IN THE DAILY LIST) in WP(C)/6191/2024	THE STATE OF ASSAM Versus JAYANTA DOLEY,	DIPANKAR NATH	MS B CHOUDHURY
59	I.A.(Civil)/1565/2025 (CONNECTED WITH ITEM NO. 32 IN THE DAILY LIST) in WP(C)/6191/2024	JAYANTA DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
60	I.A.(Civil)/1687/2025 (CONNECTED WITH ITEM NO. 33 IN THE DAILY LIST) in WP(C)/6311/2024	THE STATE OF ASSAM AND 2 ORS Versus NABANITA SHARMA	JR. GA, ASSAM	MR. T DEURI MRS. R S DEURI
61	I.A.(Civil)/1695/2025 (CONNECTED WITH ITEM NO. 25 IN THE DAILY LIST) in WP(C)/5610/2024	THE STATE OF ASSAM AND 2 ORS Versus DIPANKAR DATTA LAHKAR	JR. AG, ASSAM	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 6

[THIS BENCH WILL SIT AT 10:30 A.M.]

**THE DIVISION BENCH-II AND SPECIAL DIVISION BENCH
WILL SIT AFTER RISING OF THIS BENCH, IF TIME PERMITS.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 PIL(Suo Moto)/1/2020 BY SLIP	XXXX Versus IN RE - THE STATE OF NAGALAND AND 7 ORS	MR. C T. JAMIR MR. W JAMIR MR. A PONGENER	MR. K A RONGMEI MR A DASGUPTA (R7) MR. S DUTTA S N SARMA MS B DAS (R7) MR. K KALITA MR. C SHARMA MR S DUTTA (R7) MR. T B JAMIR MS. V SUOKHRIE MR P SURIEN MS. A WALLING
WITH I.A.(Civil)/1538/2025 in PIL(Suo Moto)/1/2020	XXX Versus IN RE THE STATE OF NAGALAND AND ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. SIDHANT DUTTA	MR. K KALITA GA, NAGALAND

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE M. CHOUDHURY, ONLY IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
11 WP(C)/1304/2025	SUKURJAN NESSA ALIAS SUKURON NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MS. P AHMED R KHA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
MOTION			
12 WP(C)/2917/2025 BY SLIP	TORAP ALI Versus THE UNION OF INDIA AND 6 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR. D K AGARWALA A MISHRA	GA, ASSAM DY.S.G.I.
ADMISSION			
13 WA/177/2025 (WITH HCJ'S ORDER), B/O	THE GAUHATI UNIVERSITY AND 2 ORS Versus PROF GURU PRASAD KHATANIAR AND 2 ORS	MR. P J PHUKAN SC, G U	
ORDERS			
14 I.A.(Civil)/1705/2025 B/O, WITH LCR in WP(C)/6850/2019	AINAL MANDAL Versus THE UNION OF INDIA AND ORS	MR. H ALI B BARMAN	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
WITH WP(C)/6850/2019	AINAL MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MRS P RAI MR. H ALI MR H BEZBARUA MR. M DEKA MR. SURAJIT DAS MR. J ABBAS MS. B LASKAR B BARMAN I HOQUE MS. H G DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
HEARING			

15	WA/59/2023 BY SLIP WITH WA/75/2020	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
16	WA/98/2020 WITH WA/101/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
17	WA/103/2020 WITH WA/110/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
18	WA/111/2020 WITH WA/111/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
19	WA/110/2020 WITH WA/111/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
20	WA/110/2020 WITH WA/111/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
21	WA/111/2020 WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI N CHAKRABORTY G BORO	GA, ASSAM
22	WA/118/2020 WITH WA/119/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
23	WA/118/2020 WITH WA/125/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
24	WA/119/2020 WITH WA/125/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
25	WA/125/2020 WITH WA/126/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
26	WA/126/2020 WITH WA/128/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
27	WA/128/2020 WITH WA/131/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
28	WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM

28	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
29	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
30	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
31	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
32	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
33	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
34	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
35	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
36	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
37	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM

38	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MISHRA MR. S K TALUKDAR MR B PRASAD MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE MR P J BORAH MS F AHMED	GA, ASSAM
39	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR F KHAN MS D BARUAH MS BISMITA BARMAN M. HOSSAIN	GA, ASSAM
40	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
41	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
42	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
43	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
44	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
45	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
46	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
47	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
48	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
49	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
50	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
51	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM

52	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
53	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
54	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MR. J PATOWARY MS. B CHOWDHURY MR S DUTTA MR. S A HUSSAIN MR D J HALOI IMSENKALA	GA, ASSAM
55	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
56	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
57	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
	WITH I.A.(Civil)/1380/2025 in WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR A JAIN	GA, ASSAM SC, FINANCE
58	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
59	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
60	WITH WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
61	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
62	WITH WA/27/2024	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 29/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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21)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
22)	MR A W AMAN	29-05-2025	To	29-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,29th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-II AND III

ITEM NO. 9 AND 10 HAVE BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
23	WP(C)/2165/2024 PART-HEARD, FIXED	DR. MUKUL CHANDRA BORA Versus THE DIBRUGARH UNIVERSITY AND 2 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	SC, DIB. UNIVERSITY

LEAVE NOTE OF ADVOCATES FOR 29/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
11)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
12)	MR H GUPTA	28-05-2025	To	29-05-2025
13)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
14)	MD F FARIDI	27-05-2025	To	29-05-2025
15)	MR. S C BISWAS	27-05-2025	To	30-05-2025
16)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
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20)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
21)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
22)	MR A W AMAN	29-05-2025	To	29-05-2025

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI****COURT NO: 8****[CIVIL BENCH-IV]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
18 WP(C)/479/2025 B/O	M/S SARMA AND CO. Versus THE UNION OF INDIA AND 4 ORS.	MS. D GHOSH MS H BETALA MR. S. K. CHAKMA	SC, I O C
HEARING			
19 WP(C)/56/2016 CAVT. NO. 1638/15 FIXED, WITH LCR	MANAGEMENT OF HUKANPUKHURI TEA ESTATE Versus THE STATE OF ASSAM and 14 ORS.	MR. P KALITA MR. T GOSWAMI	GA, ASSAM R-1,2 and 3 MR. A BHATTACHARJEE (FOR CAVEATOR) MS. P KALITA (FOR CAVEATOR)
20 WP(C)/2543/2016 FIXED	MINTU SARMA Versus THE MANAGEMENT OF MAHAKALI TEA ESTATE	MR.P KALITA MRS.A BHATTACHARYYA	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID
WITH			
21 WP(C)/5301/2014	THE MANAGEMENT OF MAHAKALI TEA ESTATE Versus MINTU SARMA and ANR	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MS.P KHOUND MR.A JAHID	MR.P KALITA MRS.A BHATTACHARYYA
22 WP(C)/7062/2016 FIXED	RAM MAHANTA and 144 ORS. Versus BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD and ANR.	MR.A DASGUPTA MR.B DAS MS.B DAS MR.R SARKAR	MR.S N SARMA(R-1) MR.K KALITA(R-1) MR.S CHOUDHURYR-1 MR.A JAHID(R-1) ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 29/05/2025

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22)	MR A W AMAN	29-05-2025	To	29-05-2025



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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 9

[SPECIAL DIVISION BENCH]

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND
HONOURABLE MR. JUSTICE M. CHOUDHURY, IF TIME
PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
12	CRL.A(J)/73/2020 5 Y 6 M 5 D :WITH LCR 5 FILES. P.B-2. FIXED.	SANTOK HANS Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
13	CRL.A(J)/6/2022 7 Y 4 M 11 D :WITH LCR 4 FILES. P.B-2. FIXED.	SADNAM RABHA @ SATRAM RABHA Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
33 WP(C)/508/2018 FIXED	BIJIT KUMAR RAY Versus THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/05/2025

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[For Thursday,29th May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	Crl.Pet./628/2025 B/O	SRI AMAR KUMAR CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S K GOSWAMI MR. R SHARMA	PP, ASSAM
BAIL HEARING (BA)				
48	Bail.Appln./2373/2024 WITH CASE RECORD(SCANNED COPY), B/O	AJIT NATH AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
49	Bail.Appln./3909/2024 B/O	BABA HAZARIKA Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA MR. S SUTRADHAR MR P S RAJA S BARUAH	PP, ASSAM
50	Bail.Appln./565/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD ASHIMUDDIN BANIA Versus NARCOTIC CONTROL BUREUA	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	SC, NCB
51	Bail.Appln./1495/2025 WITH CASE RECORD(SCANNED COPY), FIXED	HARADHAN RISHI DAS Versus THE STATE OF ASSAM	S YESMIN MR D MEDHI MR. S SARKAR	PP, ASSAM
52	Bail.Appln./1649/2025 WITH OFFICE NOTE, FIXED	NABIBUR RAHMAN Versus THE UNION OF INDIA	MR. N DUBEY MS. M DAIMARY MS M AHMED	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 29/05/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

20	WP(C)/419/2023 (AT 2:00 PM), PART-HEARD, FIXED	SMITA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A CHAMUAH MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. S D ROY MS. J GAYAN MR. R K SARMA	SC, FINANCE GHC
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LEAVE NOTE OF ADVOCATES FOR 29/05/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AT 10:30 A.M. AND WILL RISE
AS SOON AS THE DIVISION BENCH OF HONOURABLE MR.
JUSTICE K. R. SURANA AND HONOURABLE MR. JUSTICE
M. CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING
OF THE DIVISION BENCH-II, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
6 CRP/121/2011	RAMLAL YADAV Versus JAGAT NARAYAN YADAV and ANR.	MS.K YADAV MR.A KABRA MS.A BARUA	
7 CRP/139/2023	MD. WAZUL HUSSAIN Versus SIRAJUDDIN AHMED AND ANR.	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	
8 CRP(IO)/175/2023	CENTRAL BANK OF INDIA Versus M/S BLOOMS AND PETALS AND 2 ORS.	Mukesh Sharma MR P AGARWAL MR H K SARMA MS. S YASMIN	
9 I.A.(Civil)/237/2023 in CRP/479/2023	ABDUL MANNAN AKOND Versus RAISUL ISLAM AZAD	MS. R CHOUDHURY MR N RAHMAN	
WITH CRP/479/2023 (Filing Number)	ABDUL MANNAN AKOND Versus RAISUL ISLAM AZAD B	MS. R CHOUDHURY	
10 CRP(IO)/7/2024	ASIR UDDIN AND 4 ORS Versus MD. HARUNAR RASHID AND 3 ORS	MR. B J MUKHERJEE MS R SAHA	MR. M KHAN (R-1 to 4) MR. J RAHMAN (R-1 to 4) MS J AKTAR (R-1 to 4)
11 CRP(IO)/33/2024	TRILOCHAN SINGH SEHMI Versus DEVENDRA SINGH SEHMI AND 3 ORS	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS MS A KHETAWAT	MR. N M DUTTA (r-1) A W AMAN (r-2) MS SURAYA RAHMAN (r-2) MR SARFRAZ NAWAZ (r-2) SAMIM RAHMAN (r-2) MR. S C KHOUND (r-1)
12 CRP(IO)/169/2024	ON THE DEATH OF EUSAF ALI @ ESHAB ALI HIS LEGAL HEIR SAHERA KHATUN AND 8 ORS Versus UPEN NATH AND 15 ORS	MR. R P SARMAH MR M R ADHIKARI MR. D DOLEY	MR. S SAHU (r-1 to 6, 9 to 11) S SHAHI (r-1 to 6, 9 to 11)
13 CRP(IO)/346/2024	GUNINDRA SARMA @ GUNIN SARMA AND 4 ORS Versus HARMOHAN PATHAK	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA	MR. N N JHA MR. M UDDIN MS M SAHOO

14	CRP(IO)/392/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SUSHILA RABHA AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. A ROY (R-1) MS. M BEGUM (R2, R3) MS A ROY (R2, R3) MR. U. DUTTA(R-1)
15	I.A.(Civil)/2091/2024 in CRP/6230/2024	N.F. RAILWAY AND ANR Versus M/S GOHAIN BROTHER	MR H GUPTA	MR D KALITA MS R KOUR
	WITH CRP/6230/2024 (Filing Number)	N F Railway And Anr Versus M/s Gohain Brother	HAREESH GUPTA	

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LEAVE NOTE OF ADVOCATES FOR 29/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
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11)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
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21)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
22)	MR A W AMAN	29-05-2025	To	29-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,29th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
27	WP(C)/444/2025 CAVT. NO.003820/25,N WITH WP(C) 4604/2019 (D/O), FIXED	BHARAT SAIKIA AND 9 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. R BARUAH MR. N M DUTTA	SC, FOREST MR. P K GOSWAMI (R12) MR D KALITA GA, ASSAM MR B P BORAH (R12) MR. H R DAS DY.S.G.I. FOR CAVEATOR SC, PCB
BAIL HEARING (BA)				
28	Bail Appln./3882/2024 (AT 10:30 AM), WITH CASE RECORD(SCANNED COPY), FIXED	BIKRAM PAUL @ BIPLOB PAUL Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
ORDERS				
29	I.A.(Civil)/1702/2025 B/O in WP(C)/1830/2025	KALICHARAN DEKA ALIAS KALICHARAN MAHANTA Versus THE STATE OF ASSAM AND ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, PWD
	WITH WP(C)/1830/2025	KALICHARAN DEKA ALIAS KALICHARAN MAHANTA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 29/05/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
42 WP(C)/3529/2024 FIXED	SONASWARI RAMCHIARY Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC SC, FINANCE
ORDERS			
43 Cont.Cas(C)/292/2022 FIXED	DIPTI DAS Versus DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIER-2) MR. P K BORAH(R-2) MR. P K BORAH(R-2) MR. N J KHATANIAR MR A CHALIHA
44 Cont.Cas(C)/396/2024 FIXED	BIMALA MALO Versus NARAYAN KONWAR AND 9 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. D SAIKIA(R-4) MR S NEOGI(R-4) MR S M T CHISTIE(R-7) MR S M T CHISTIE(R-7) MR. B SHARMA (R-5) MR. B GOGOI(R-2) MR J BORAH(R-6) MR B DEURI(R-3) MR B DEURI(R-3) MR P NAYAK(R-2) MR. K KAKOTI(R-6) MR. D DAS(R-5) MR A CHALIHA(R-2)
45 Cont.Cas(C)/400/2024 FIXED	MIR JOYNAL ABEDIN Versus SURANJANA SENAPATI	MR. M KHAN MS J AKTAR K MAINUDDIN	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH
46 I.A.(Civil)/3712/2024 FIXED in WP(C)/1264/2023	SASANKA BUJAR BARUAH AND ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H K NATH A J KASHYAP MS. G GOSWAMI	SC, HIGHER EDU SC, APSC

WITH
[WP\(C\)/1264/2023](#)

SASANKA BUJAR BARUAH AND 15 ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR. K N CHOUDHURY
G. GOSWAMI (P1-P3, P5-
P7, P16)
MR H K NATH (P1-P3, P5-
P7, P16)
MR. P BORAH
A J KASHYAP (P1-P3, P5-P7,
P16)
MR. S HAZARIKA
MR S SARMAH
MS A M DCOSTA

SC, HIGHER EDU
SC, APSC
SC, FINANCE

47 **WITH**
[WP\(C\)/1267/2023](#)

RAHUL NATH AND 33 ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR. K N CHOUDHURY
G. GOSWAMI (P1, P2, P8,
P10-P12, P21, P23-P25,
P27, P32, P33)
MR H K NATH (P1, P2, P8,
P10-P12, P21, P23-P25,
P27, P32, P33)
MR. P BORAH
A J KASHYAP (P1, P2, P8,
P10-P12, P21, P23-P25,
P27, P32, P33)
MR. S HAZARIKA
MR S SARMAH
MS A M DCOSTA

SC, HIGHER EDU
SC, APSC
SC, FINANCE

WITH
[I.A.\(Civil\)/3711/2024](#)
in WP(C)/1267/2023

MS. SANCHITA NATH AND ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR H K NATH
A J KASHYAP
MS. G GOSWAMI

SC, HIGHER EDU
SC, APSC

48 **WITH**
[WP\(C\)/1271/2023](#)

BHARADWAJ CHOUDHURY AND 7 ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR. K N CHOUDHURY
G. GOSWAMI (P2, P4)
MR H K NATH (P2, P4)
A J KASHYAP (P2, P4)
MR. S HAZARIKA

SC, HIGHER EDU
SC, APSC

WITH
[I.A.\(Civil\)/3713/2024](#)
in WP(C)/1271/2023

MS JONALI DAIMARY AND ANR
Versus
THE STATE OF ASSAM AND 5 ORS

G. GOSWAMI
MR H K NATH
A J KASHYAP

SC, HIGHER EDU
SC, APSC

49 **WITH**
[WP\(C\)/1275/2023](#)

MD. ABDUL AZIZ ALI AND 5 ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR. K N CHOUDHURY
G. GOSWAMI (P1, P3)
MR H K NATH (P1, P3)
A J KASHYAP
MR. S HAZARIKA
MS A M DCOSTA

SC, HIGHER EDU
SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 29/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)			
37 Bail Appln./1462/2025 FIXED	P SOUL AND 2 ORS. Versus THE UNION OF INDIA	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	SC, DRI
BAIL HEARING			
38 AB/258/2025 FIXED	ARPIT KUMAR DUTTA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/05/2025

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21)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025

22) MR A W AMAN

29-05-2025

To 29-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
23 MFA/101/2016 WITH LCR, FIXED	THE UNION OF INDIA Versus JALAL UDDIN	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR.J MOLLAH MS.A BHANU MS.S P DAS

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-IV, V, RFA MATTERS AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
26	Crl.A./194/2025 B/O	RAJEEV SURANA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H BETALA P K KHAKHOLIA S BORO	PP, ASSAM
ORDERS				
27	Crl.Pet./1112/2023 B/O	NAYAN JYOTI NATH Versus THE STATE OF ASSAM AND ANR.	MR J DAS MR. S R RABHA P HAZARIKA MS D KALITA T CHAKMA	PP, ASSAM
28	Crl.A./1/2025 WITH LCR 4 FILES, FIXED	FARUK AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
	WITH I.A.(Crl.)/1/2025 in Crl.A./1/2025	FARUK AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
29	I.A.(Crl.)/87/2025 WITH OFFICE NOTE, FIXED in Crl.A./30/2025	NAZRUL ISLAM @ MD NAJRUL ISLAM Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	PP, ASSAM
	WITH Crl.A./30/2025	NAZRUL ISLAM @ MD NAJRUL ISLAM Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	MR T H HAZARIKA(R-2) MR M CHETIA(R-2) MR A RASHID (R-2) MR. K ISLAM(R-2) MR. D ROY(R-2) PP, ASSAM
30	I.A.(Crl.)/145/2025 WITH LCR 4 FILES, OFFICE NOTE, FIXED in Crl.A./62/2025	SRI DILIP DEBNATH Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	MR SARFRAZ NAWAZ, AMICUS CURIAE (R2) PP, ASSAM
	WITH Crl.A./62/2025	DILIP DEBNATH Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	MR SARFRAZ NAWAZ, AMICUS CURIAE (R2) PP, ASSAM

31	I.A.(Civil)/1086/2025 WITH LCR, FIXED in RSA/249/2017	GOBINDA CHANDRA PAUL Versus ON THE DEATH OF HIRAK JYOTI CHAKRABARTY (RESP. 16), HIS LEGAL HEIR, HIMANI CHAKRABARTY	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
	WITH RSA/249/2017	GOVINDA CHANDRA PAUL Versus JALAL UDDIN CHOUDHURY and 19 ORS	MR.B BANERJEE MR H R A CHOUDHURY MR. K K DEY MR F U BARBHUIYA MR.J LASKAR MR V K BAROOAH MS S DAS	MR. N HAQUE MR. S K GHOSH MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MS F AHMED
	WITH I.A.(Civil)/2582/2017 in RSA/249/2017	GOVINDA CHANDRA PAUL Versus JALAL UDDIN CHOUDHURY and 19 ORS	MR.B BANERJEE MR.J LASKAR	
	WITH I.A.(Civil)/1088/2025 in RSA/249/2017	GOBINDA CHANDRA PAUL Versus ON THE DEATH OF HIRAK JYOTI CHAKRABARTY (RESP. 16), HIS LEGAL HEIR, HIMANI CHAKRABARTY	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
	WITH I.A.(Civil)/1089/2025 in RSA/249/2017	GOBINDA CHANDRA PAUL Versus ON THE DEATH OF HIRAK JYOTI CHAKRABARTY (RESP. 16), HIS LEGAL HEIR, HIMANI CHAKRABARTY	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	

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LEAVE NOTE OF ADVOCATES FOR 29/05/2025

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18)	MR P C DEY	29-05-2025	To	30-05-2025
19)	MR. A K PURKAYASTHA	28-05-2025	To	29-05-2025
20)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
21)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
22)	MR A W AMAN	29-05-2025	To	29-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,29th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 25

**[THIS BENCH WILL SIT AT 10:30 A.M.AND WILL RISE
AS SOON AS THE DIVISION BENCH OF HONOURABLE MR.
JUSTICE K. R. SURANA AND HONOURABLE MR. JUSTICE
M. CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING
OF THE SPECIAL DIVISION BENCH, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 MACApp./28/2011 PART-HEARD, WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MS.D SAIKIA amicus curie MR.G KALITA
WITH MC/891/2011 in MACApp./28/2011	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA

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LEAVE NOTE OF ADVOCATES FOR 29/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
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BEFORE:

HONOURABLE MRS. JUSTICE SHAMIMA JAHAN

COURT NO: 26

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (AB)</u>				
1	AB/695/2025	RAMEZ UDDIN AHMED Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
2	Bail Appln./1781/2024 WITH CASE RECORD(SCANNED COPY)	ABDUL JALIL Versus THE STATE OF ASSAM	MR. A F N U MOLLAH MR. S M MOLLAH MRS. K DEVI MS S A KHALIFA R AMIN	PP, ASSAM
3	Bail Appln./295/2025 WITH CASE RECORD(SCANNED COPY)	AMJAT ALI AND ANR Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
4	Bail Appln./703/2025 WITH CASE RECORD(SCANNED COPY)	KHUPKHOLEN SINGSON Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
5	Bail Appln./746/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	BABUL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR K THAKUR S YESMIN MR D MEDHI B ALI SK MR. J N SUWAI	PP, ASSAM
6	Bail Appln./777/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	JORA SINGH ALIAS TINKU Versus THE UNION OF INDIA	MOTIUR RAHMAN MR. M RAHMAN	SC, NCB
7	Bail Appln./875/2025 WITH CASE RECORD(SCANNED COPY)	BALDEV RAY Versus THE STATE OF ASSAM	MR S J SAIKIA	PP, ASSAM
8	Bail Appln./928/2025 WITH CASE RECORD(SCANNED COPY)	BISWAJIT DAS Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
9	Bail Appln./1102/2025	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
10	Bail Appln./1168/2025 WITH OFFICE NOTE	SAHIL ALI Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM

11	Bail Appln./1174/2025 WITH CASE RECORD(SCANNED COPY)	SUKLAL SARKAR Versus THE STATE OF ASSAM AND ANR	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
<u>BAIL HEARING</u>				
12	AB/3022/2024 WITH CASE RECORD(SCANNED COPY)	JABIR UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	MR. K MIRA (R-2) PP, ASSAM
13	AB/545/2025	RANJOY KANOI AND ANR Versus THE STATE OF ASSAM	MR. A SARMA MR SARFRAZ NAWAZ MR. LENTSO	PP, ASSAM SC, EXCISE DEPTT.
14	AB/588/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RAFIK ALI @ RAFIQUE ALI Versus THE STATE OF ASSAM AND ANR	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
15	AB/674/2025 WITH OFFICE NOTE	ABDUL ALI Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MR A SHARMA(R-2) MR A SHARMA(R-2) MR. I HAQUE (R-2) PP, ASSAM
<u>ORDERS</u>				
16	I.A.(CrI.)/98/2023 WITH LCR 5 FILES in CrI.A./41/2023 WITH CrI.A./41/2023	BHARAT PAMEGAM Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI MS C BURAGOHAIN	PP, ASSAM
17	CrI.A./116/2023 WITH LCR 3 FILES	BHARAT PAMEGAM Versus THE STATE OF ASSAM AND ANR. SANTANU GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI MS C BURAGOHAIN MR P KATAKI MRS R BEGUM MR D K ROY MRS. M D BORUAH	MR. A GANGULY (r-2) MR. A DUTTA (r-2) PP, ASSAM MR. A K JAIN MR. M KALITA (r-2) MS B.G. BARUAH (r-2) PP, ASSAM
18	CrI.A./249/2023 <u>7 Y 2 M 11 D</u> :WITH LCR 5 FILES WITH CrI.A./62/2021	NILKAMAL RABHA Versus THE STATE OF ASSAM AND ANR.	MR B PRASAD MR K K KALITA MR G DEKA	MR D KALITA (R-2) PP, ASSAM
19		SRI SANJIB RABHA Versus THE STATE OF ASSAM AND ANR	MR. B PRASAD MR. K KALITA MS D SAIKIA MR A TALUKDAR MR P J BORAH MR. B R DAS	MR D KALITA(R-2) PP, ASSAM
20	CrI.A./263/2023 WITH LCR 4 FILES, OFFICE NOTE	MUNINDRA DAS @ MANINDRA DAS Versus THE STATE OF ASSAM AND ANR.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MS B CHOUDHURY	PP, ASSAM
21	I.A.(CrI.)/521/2023 WITH OFFICE NOTE in CrI.A./6052/2023 WITH CrI.A./6052/2023 (Filing Number) WITH CrI.L.P./29/2023 WITH CrI.A./6049/2023 (Filing Number) WITH CrI.L.P./32/2023	JIBAN BASUMATARY Versus HEMANTA KUMAR ADHIKARI JIBAN BASUMATARY Versus HEMANTA KUMAR ADHIKARI B JIBAN BASUMATARY Versus HEMANTA KUMAR ADHIKARI SONARAM DAIMARI Versus HEMANTA KUMAR ADHIKARI A SONARAM DAIMARY Versus HEMANTA KUMAR ADHIKARI	MR. M SARANIA MD. S U AHMED MR A SARANIA MR. M SARANIA MR. M SARANIA MD. S U AHMED MR A SARANIA MR. M SARANIA MR. M SARANIA MD. S U AHMED MR A SARANIA	MR N N UPADHYAYA(R-1) MR. D K BAGCHI(R-1) MR D BORUAH(R-1) MR. B B KAKATI(R-1)
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